and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in incomes over a period of time to improve their quality of life and come out of abject poverty. Under DAY-NRLM, 3,36,66,943 households have been mobilized and 28,58,507 Self Help Groups (SHGs) have been promoted in 3,231 Blocks of 488 Districts of 28 States/UTs in the country (upto September, 2016).

Under IAY (now restructured as PMAY-G), for rural housing, 18,32,998 and 17,93,633 houses were constructed in 2015-16 and 2016-17 (till 29.11.2016) respectively.

Under DDU-GKY, a Placement linked Skill Development scheme under DAY-NRLM, a total of 3.76 lakh candidates have been trained in the last two years (till 31st October, 2016). Under Rural Self Employment Training Institute, a skill development scheme for self-employment, a total of 6.74 lakh candidates have been trained in the last two years (till 31st October, 2016).

In addition to the programmes for Rural Development, the Government is also implementing major flagship programmes to improve Health, Education and Nutrition outcomes. National Health Mission (NHM), Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan, Integrated Child Development Services, National Food Security Act are some of the major programmes of the Government which address Health, Education, Food and Nutrition requirements in the country.

- (c) The Ministry has a well laid Information, Education and Communication (IEC) strategy to give wide publicity to Government's programmes/policies amongst the target groups in the rural areas through various modes like TV, radio, press, printed materials, audio announcement system, new and emerging media, folk and traditional medium etc.
- (d) All the programmes are implemented across the rural areas of the country including Bihar and Jharkhand.

Changes in RFCTLARR Act

3011. SHRI PREM CHAND GUPTA: SHRIMATI MISHA BHARTI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government proposes to bring changes in the recently enacted the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act; and
 - (b) if so, the details of such amendments?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015 is before Rajya Sabha.

The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Second Bill, 2015 is before Joint Committee of Both Houses of Parliament.

Compensation paid for delayed payments to MGNREGA workers

†3012. DR. SANJAY SINH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether, in case of delay for more than 15 days in payment of wages to MGNREGA workers, a compensation at the rate of 0.05 per cent per day for the delay period is payable;
- (b) if so, the names of such States, including Uttar Pradesh and Assam, which have not paid the compensation for the delayed period, violating the rules during the last two years and the current year; and
 - (c) the action taken against such States?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) All cases of delayed payment attract compensation @ 0.05% per day of delay, which is automatically calculated and to be paid by the State Governments. As per the Management Information System (MIS), State/UT-wise details of delayed compensation paid to MGNREGA workers during the last two years and the current year (as on 30.11.2016) are given in the Statement (*See* below). The States/UTs have been advised to pay delayed compensation to workers who have not provided dues in time.

Statement

State-wise details of status of payment of compensation for delay in wage payment (2014-15 to 2016-17) as on 30th November 2016

Sl.	Name of the State		Amount in ₹ lakh			
No.		2014-15	2015-16	2016-17	Total	
1	2	3	4	5	6	
1.	Andhra Pradesh	0.00	47.11	0.00	47.11	
2.	Arunachal Pradesh	0.57	467.82	4.85	473.25	

[†] Original notice of the question was received in Hindi.